

STATEMENT-II*List of Pesticides Banned*

S.No.	Name of the Pesticide
1.	Calcium Cyanide
2.	Copper Acetoarsenite
3.	Dibromochloropropane (DBCP)
4.	Endrin
5.	Ethyl Mercury Chloride
6.	Ethyl Parathion
7.	Menazon
8.	Nizotine Sulphate
9.	Nitrofen
10.	Paraquate dimethyl sulphate
11.	Pentachloro nitrobenzene (PCNB)
12.	Pentachlorophenol (PCP)
13.	Phenyl Mercury Acetate (PMA)
14.	Sodium Methane arsonate (MSMA)
15.	Tetradifon
16.	Toxaphene

National Pharmaceutical Pricing Authority

138 SHRI RAMESH CHENNITHALA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether prices of a number of essential life saving drugs have increased phenomenally;

(b) if so, the facts in this regard; and

(c) the measures taken by the Government to check such increase?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (c). Like in other commodities, some price increase in the cases of medicines is inevitable. However, studies conducted from time to time do not indicate any general phenomenal price increase.

In the case of price controlled medicines, the prices are fixed as per the provisions of DPCO '95. In the case of medicines outside price control, if abnormal increases are noticed, the matter is taken up with the concerned manufacturer for justification of the same.

Import of Urea

139 SHRI RUPCHAND PAL .
SHRI ANIL BASU

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether either Hindustan Fertilizers Corporation Ltd. or National Fertilizers Ltd. act as

canalising agent for the import of urea for agricultural purpose;

(b) names of the urea importing companies and the quantity of urea imported by each of these companies through either NFL or HFCL during each of the last three years;

(c) whether any complaint has been received regarding quality of urea imported for the agriculture through canalising agent HFCL; and

(d) if so, the steps taken in respect of the same?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) and (b). The following agencies are authorised to import urea on Government account

(i) M/s. MMTC Limited;

(ii) M/s. Pyrites, Phosphates and Chemicals Ltd. (PPCL);

(iii) M/s. National Fertilizers Ltd. (NFL);

(iv) M/s. State Trading Corporation Ltd. (STC), and

(v) M/s. Indian Potash Ltd. (IPL);

The quantities of urea imported by them during the last three years are as under :

Name of Agency	(Qty. in lakh tonnes)		
	1993-94	1994-95	1995-96
MMTC	27.83	28.70	26.03
PPCL	-	-	3.85
NFL	-	-	3.35
STC	-	-	3.09
IPL	-	-	1.50

(c) No, Sir.

(d) Doesn't arise.

Prices of Tuberculosis Drugs

140. SHRIMATI JAYAWANTI MEHTA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state .

(a) the price of each drug for the treatment of tuberculosis in 1990, 1992, 1994 and at present.

(b) the reasons for exorbitant rise in price alongwith the name of the authority sanctioning the increase; and

(c) the steps being taken to curtail their prices and bringing them to the level of prices before the issue of DPCO, 1987?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) To the extent information is available, a Statement is enclosed.